NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1415/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Parmanand Kewalramani

V/s.

Modlite Holdings Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

9 MAUIL TOWNS Adv for App brent Manifelt



COMMON ORDER

C.P. No.1414/I&BC/NCLT/MB/MAH/2017 C.P. No. 1415/I&BC/NCLT/MB/MAH/2017 C.P. No. 1416/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Adjourned to 20.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.10.2017

M.K. Shrawat Member (Judicial)